105

worth Rs. 82 crores have been piled up at Bombay Port;

- (b) if so, the details thereof and reasons therefor; and
- (c) the amount so far received by Bombay Port Trust, by way of demurrage on that account?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING TRANSPORT (SHRI H. M. TRIVE-DI: <a) and (b) It is not a fact that stocks of metals worth Rs. 82 \crores are lying piled up at Bombay Port. Olily about 250 tonnes of stainless steel consignments valued at about' Rs. 14 crores were lying uncleared in Bombay Port Docks on 17-3-75, as M.M.T.C. had not taken delivery of these consignments. However, the quantities of goods lying in the godowns of the M.M.T.C. and their value are not known to Bombay Port Trust authorities.

(c) The Port Trust have recovered about Rs. 35 lakhs by way of demurrage from M.M.T.C. for the period from November 1974 to February 1975 approximately.

Development of Karwar as All Weather Port

1775. SHRI SANAT KUMAR RAHA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the Karnataka Government have forwarded a scheme to the Central Government for the development of Karwar as an all weather port; and
- (b) if so, the details of the project and Central Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRT-VEDI): (a) and (b) The project report submitted by the Government of Karnataka for development of Karwar as an all weather port was revised in the light of the discussions in the Ministry and technically cleared. The scheme as

technically cleared is for providing faster iron ore loading facilities at the Port. But the scheme could not be sanctioned in the Fourth Plan. The question of treating it as a spillover scheme from the Fourth Plan has been taken up with the Planning Commission.

National Labour Institute

1776. SHRI S. W. DHABE: Will the Minister of LABOUR be pleased to state:

- (a) how much expenditure has been incurred upto 31st December, 1974 for running the National Labour Institute, New
- (b) whether any courses are being run by the Institute, if so, of what duration and how many persons attended such course, its nature and expenditure incurred: and
- (c) whether the institute has taken steps to take possession of land in Poona city allotted by the Maharashtra Government for its establishment and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): (a) Rs. 4.90 lakhs.

- (b) The National Labour Institute is running an in-service training course of three months' duration. 17 officers of the Labour Departments of Central and Governments, nominees of public sector undertakings and Asian countries are participating in it. The course is conducted for officers dealing with industrial relations and personnel management. It was started by the Indian Institute of Labour Studies which merged with the National Labour Institute with effect from the 1st March. 1975. It commenced on the 24th January, 1975 and will end on the 23rd April, 1975. The expenditure incurred in connection with the course can be worked out only on its conclusion
- (c) Steps taken to take possession of the land offered by the Maharashtra Government in Poona have not succeeded as the land is encumbered with encroachments litigation.